



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

17/01/2019

O.A./260/559/2013

BIPRA CHARAN PANIGRAHI
-V/S-
D/O POST

ITEM NO: 31

FOR APPLICANTS(S) Adv. : Mr.N.R.Routroy

FOR RESPONDENTS(S) Adv.: Mr.J.K.Nayak

Notes of The Registry	Order of The Tribunal
	Mr.N.R.Routray, learned counsel appearing on behalf of learned counsel for the applicant files a memo stating that he does not want to press this OA as it has become infructuous.
	Mr.J.K.Nayak, learned counsel for the respondents is present.
	Accordingly the OA is disposed of as having become infructuous. No order as to costs.

(GOKUL CHANDRA PATI)
MEMBER (A)

